MOST IMMEDIATE

No.I-34011/1/2016-Coord./ (pt) Government of India Ministry of Corporate Affairs

Shastri Bhawan Dated 01.09.2016

CIRCULAR

Secretary, Ministry of Labour & Employment vide his D.O. Letter No. 51040/4/2015-IR(PG) dated 22.08.2016 addressed to Secretary, CA has informed that Central Trade Unions Organizationshave given notice for Country wide strike on 2nd September 2016. In order to ensure that public services are not disrupted due to this strike, the Secretary, Ministry of Labour & Employment has requested to advise the Heads of the Organizations and units under control of MCA to take effective measures for smooth running of public services / operations. It has also been advised to submit the status report of strike to the authorities concerned, in case strike occurs on 2nd September 2016.

- 2. Accordingly, all Heads of the Organizations under MCA may advise their Officers/Staff to refrain from participating in the strike and that the employees participating in the strike will be proceeded against as per CCS (Conduct) rules, 1964.
- 3. Offices/Staff posted under Headquarters are also given similar advice.

(Kshitish Kumar)

Under Secretary to the Govt. of India

To

Heads of all organizations under the Ministry of Corporate Affairs

Copy to:

1. PSO to Secretary, MCA

2. PPS to Additional Secretary, MCA

3. E-Governance Cell, to upload on the website under the caption-"Strike call given by Central Trade Unions Organizations on 2nd September 2016"

(Kshitish Kumar

Under Secretary to the Govt. of India